

**Family Accommodation for J.C.Os.**

1991. Shri Hem Raj: Will the Minister of Defence be pleased to state:

(a) whether it is a fact that the J.C.Os. and ORs. posted in the peace stations are entitled to cent per cent family accommodation and conservancy services; and

(b) whether it is also a fact that such persons when posted to concessional areas i.e., Jammu and Kashmir and NEFA, are deprived of the free family accommodation and conservancy services?

The Minister of Defence (Shri Krishna Menon): (a) JCOs are entitled to 100 per cent married accommodation. Other Ranks are, however, entitled to married accommodation from 14% to 100% depending upon Unit/Arm/Service. Free conservancy services are provided.

(b) No, Sir. Families of personnel posted to J&K and NEFA can retain accommodation in the old duty station, if surplus to the requirements of relieving personnel. Alternatively, they are provided with accommodation in Regional centres/Deposits, if available, or can send the families at Government expense to their home towns. Free conservancy services are provided in accommodation made available by Government, if no extra cost is involved.

**Promotion of J.C.Os**

1992. Shri Hem Raj: Will the Minister of Defence be pleased to state:

(a) the number of JCOs raised to the officers ranks from the year 1952 to 1958;

(b) the categories of groupings that exist in the JCOs ranks;

(c) the method by which the promotion is given to the officers ranks from the JCOs;

(d) the reasons for the creation of these groupings in the JCOs ranks; and

(e) whether there are any such groupings in the officers ranks?

The Minister of Defence (Shri Krishna Menon): (a) It is not in public interest to disclose numbers of military personnel.

(b) JCOs are placed, for the purpose of pay, in one or the other of 8 groups (groups 'A' to 'H') having regard to the Arm/Corps in which they are serving or the category to which they belong.

(c) JCOs between 21 and 27 years of age who are at least matriculates or possess an equivalent qualification can apply for the grant of regular commission through the Military College, Dehra Dun against the quota of 10 per cent of the vacancies reserved for JCOs/NCOs/ORs. They do not have to take any written examination but have to appear before a Services Selection Board for intelligence and personality tests, physical endurance tests and medical examination by a special Medical Board. Those selected have to complete successfully a period of 2 years' training at the Military College before they are granted commissions.

JCOs having a specialised knowledge or practical experience of certain types of work are also eligible for the grant of permanent regular commissions in the Special List provided they are not above 42 years of age and are at least matriculates or possess an equivalent qualification. The eligible candidates are screened by a Services Selection Board and final selection is then made by a Board at the Army Headquarters. Those finally selected are granted commissions without having to undergo any pre-commission training.

JCOs of the Army Medical Corps serving on a regular engagement are eligible for regular commissions in the Army Medical Corps (non-technical) provided they are below 40 years of age and are at least matriculates or possess an equivalent qualification. Eligible candidates are interviewed by a Services Selection